

Title: Regarding early payment of the dues to the sugarcane growers of Uttar Pradesh.

MR. SPEAKER: Now, the House will take up Zero Hour. Shri J.S. Brar to raise his issue.

... (Interruptions)

SHRI RAJESH PILOT (DAUSA): Sir, the sugarcane growers in U.P. are not being paid their dues. The Government must take care of the sugarcane growers... (Interruptions)...The sugarcane growers in U.P. are really being tortured. They are not being paid, and the U.P. Government has not announced the support price of sugarcane. The farmers are on the street... (Interruptions)

MR. SPEAKER: Yes, Shri J.S. Brar.

... (Interruptions)

SHRI RAJESH PILOT : Sir, the sugarcane growers of Uttar Pradesh are on the street... (Interruptions)...The Government must come out with a statement on this serious issue ... (Interruptions)

MR. SPEAKER: I have called the name the Shri J.S. Brar.

... (Interruptions)

श्री सर्दुज्जमा (मुज़फ्फरनगर) : स्पीकर साहब, मैंने किसानों के एक अहम मामले के लिये नोटिस दिया है। मान्यवर, मुझे मौका दिया जाये।

MR. SPEAKER: I will allow you also. Please take your seat.

... (Interruptions)

MR. SPEAKER: Hon. Members, today there are 26 Members who have given notices for raising their issues during Zero Hour. I want to accommodate all of them. So, please cooperate with the Chair.

... (Interruptions)

MR. SPEAKER: Now, Shri J.S. Brar.

SHRI J.S. BRAR (FARIDKOT): Sir, how can I raise my issue? They are all shouting... (Interruptions)

MR. SPEAKER: Shri Kantilal Bhuria, please take your seat.

... (Interruptions)

MR. SPEAKER : You are not allowing even your Member to speak. I have called the name of Shri J.S. Brar.

... (Interruptions)

श्री सर्दुज्जमा : अध्यक्ष महोदय, मैंने किसानों की शर्गर समस्या के लिये नोटिस दिया है

... (व्यवधान)

अध्यक्ष महोदय : आप पहले बैठ जायें।

... (Interruptions)

MR. SPEAKER: Hon. Members, please take your seats. This is not a good practice.

... (Interruptions)

MR. SPEAKER: Shri A.C. Jos, you also please take your seat.

... (Interruptions)

MR. SPEAKER: Hon. Members, what is this? When the Speaker is standing, please take your seats.

... (Interruptions)

SHRI A.C. JOS (TRICHUR): Sir, the issue is very important... (Interruptions)

MR. SPEAKER: Hon. Members, please take your seats. Please allow Shri J.S. Brar to speak. I have called his name.

... (Interruptions)

MR. SPEAKER: I want to accommodate all the 26 Members who have given notices to raise their issues during 'Zero Hour'. Please cooperate with the Chair.

... (Interruptions)

SHRI A.C. JOS : There are many other important issues also.

MR. SPEAKER: Yes, urgent and important issues are also there. I will call the names to raise them. There will not be any problem. But please cooperate with the Chair.

... (Interruptions)

SHRI RAJESH PILOT (DAUSA): Sir, this notice practice should be stopped. Everybody has given notice... (Interruptions)

MR. SPEAKER: Now, Shri J.S. Brar.

... (Interruptions)

डॉ. गिरिजा व्यास (उदयपुर) : अध्यक्ष महोदय, मैं सरकार से यह जानना चाहती हूँ कि उन्होंने महिला आरक्षण विधेयक क्यों नहीं रखा?

MR. SPEAKER: Nothing will go on record except what Shri J.S. Brar says.

(Interruptions) *

श्री जे.एस. बरार (फरीदकोट) : अध्यक्ष महोदय, मैं एक संवेदनशील मुद्दा सदन के सामने रखना चाहता हूँ

... (व्यवधान)

SHRI RAJESH PILOT : Sir, the whole House is here. During Shri Sangmaji's tenure, when he was the Speaker, the Business Advisory Committee decided that for raising issues under the `Zero Hour" you have to give notice in writing. But I think, the whole spirit of the `Zero Hour" is killed by giving a notice. I think, this practice should be stopped. Through notice, you can raise many issues under many motions.

SHRI J.S. BRAR : Then, we will never get an opportunity to speak during Zero Hour.

SHRI RAJESH PILOT (DAUSA): During Zero Hour, matters should be raised by Members when they feel like, and notices should not be binding on them. If you want to keep this `Zero Hour" practice with notice, then it becomes a motion. This is not correct. Then, you go through motions. `Zero Hour" is not to be regularised through motions... (Interruptions)

SEVERAL HON. MEMBERS: No, Sir... (Interruptions)

SHRI TARIT BARAN TOPDAR (BARRACKPORE): This should continue as it is. By giving prior notice, every Member gets a chance to speak... (Interruptions)

* Not Recorded.

SHRI BASU DEB ACHARIA (BANKURA): There are many important issues to be raised. But nobody should be allowed to speak without giving notice. ... (Interruptions)

SHRI J.S. BRAR : You have given me an opportunity to speak. Therefore, please let me speak.... (Interruptions)

MR. SPEAKER: Yesterday also hon. Members have discussed something in the Leaders meeting. The Leaders are also suggesting some more modifications now during Zero Hour on how to regulate the Zero Hour. Today we will take a unanimous decision on how to regulate the Zero Hour. We have already received the notices today. Now Shri J. S. Brar will speak.